

to such conditions as may be specified in the notification, exempt from the operation of all or any of the provisions of any Scheme—

- (a) any establishment to which this Act applies if, in the opinion of the appropriate Government, the rules of its provident fund with respect to the rates of contribution are not less favourable than those specified in section 6 and the employees are also in enjoyment of other provident fund benefits which on the whole are not less favourable to the employees than the benefits provided under this Act or any Scheme in relation to the employees in any other establishment of a similar character; or
- (b) any establishment if the employees of such establishment are in enjoyment of benefits in the nature of provident fund, pension or gratuity and the appropriate Government is of opinion that such benefits, separately or jointly, are on the whole not less favourable to such employees than the benefits provided under this Act or any Scheme in relation to employees in any other establishment of a similar character”.

(c) & (d). The Public Accounts Committee (1978-79) has in its 110th report made some observations/recommendations in this regard and these are being examined.

Development of Ayurvedic Medicine for Malaria

7628. SHRI GHITUBHAI GAMIT:
SHRI D. D. DESAI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Government of Gujarat has extended its co-operation to the Central Government to develop an Ayurvedic medicine for malaria which is a compound of indigenous herbs and the efficacy of the drug has been proved beyond doubt with hundreds of field trials with blood samples of malaria patients taken and the medicine was used :

(b) if so, the details regarding this ayurvedic medicine; and

(c) the reaction of the Central Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY : (a) to (c). No proposal for the development of Ayurvedic medicine for malaria has been received from the Government of Gujarat by the Government of India. However, the Central Council for Research in Ayurveda and Siddha have developed a compound namely Kuberakasha for the treatment of Malaria. Clinical trials on this drug have been taken up by the Council through its Institutes/Centres Units in different States. The Government of India are keenly awaiting the final conclusions about the efficacy of this drug emerging from the clinical trials being carried out.

I Class Complimentary Pass

4629. SHRI RAJSHEKHAR KOLUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the former President of India Shri V. V. Giri had applied for a first class complimentary pass;

(b) if so, whether the complimentary pass has been issued accordingly; and

(c) if not, the reasons, thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) to (c) One first class all India complimentary card pass was issued to Shri V. V. Giri with his wife available by A.C.C. and one attendant in second class in Sept. '76 valid upto 21-9-77. On the expiry of this card pass the request from Shri V. V. Giri for its renewal was not agreed to as it is not covered by the revised guidelines which were also placed before Parliament.

Recommendations of Mathew Committee on National Employment Service

7630. SHRI M. V. CHANDRASHEKHARA MURTHY :
SHRI A. R. BADRINARAYAN :
SHRI P. M. SAYFED :
SHRI DHARMVIR VASISHT :
SHRI JYOTIRMOY BOSU :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) whether conversion of employment service, creation of separate Ministry of Manpower Planning and Employment at the Centre with corresponding departments in the States and appointment